

Central Administrative Tribunal, Principal Bench, New Delhi

O.A.No.198/2004
M.A.No.1043/2004

Hon'ble Mr.Justice V.S. Aggarwal, Chairman
Hon'ble Mr.S.A. Singh, Member(A)

New Delhi, this the 16th day of March, 2005

1. Shri Y.S. Tanwar,
S/o Shri C.S. Tanwar,
R/o Block – 15, 303, Lodi Colony,
New Delhi-3
2. The Department of Electronics Technical Employees
Association,
Through Shri Avinash Sarkar,
its General Secretary,
Department of Information Technology,
Electronics Niketan,
6, C.G.O. Complex, Lodi Road,
New Delhi-3

...Applicants

(By Advocate: None)

Versus

1. The Union of India through
The Secretary,
Department of Information Technology,
Earlier Department of Electronics (Now Ministry of Communications
and Information Technology),
(Department of Information Technology),
Electronics Niketan,
6, C.G.O. Complex, Lodi Road,
New Delhi-3
2. The Departmental Promotion Committee/Review Committee,
Through Deputy Director (Personnel),
Department of Information Technology,
Electronics Niketan,
6, C.G.O. Complex, Lodi Road,
New Delhi-3
3. The Screening Committee,
Through Deputy Director (Personnel),
Department of Information Technology,
Electronics Niketan,
6, C.G.O. Complex, Lodi Road,
New Delhi-3
4. The Review Promotion Committee,
Through Deputy Director (Personnel),
Department of Information Technology,
Electronics Niketan,
6, C.G.O. Complex, Lodi Road,
New Delhi-3

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5. The Selection Committee,
Through Deputy Director (Personnel),
Department of Information Technology,
Electronics Niketan,
6, C.G.O. Complex, Lodi Road,
New Delhi-3

....Respondents

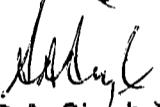
(By Advocate: Shri R.N. Singh, proxy for Shri R.V. Sinha)

Order(Oral)

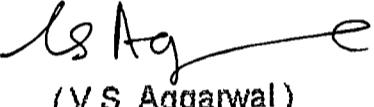
Justice V.S. Aggarwal, Chairman

There was no appearance on behalf of the applicants on 15.2.2005. Even the record reveals that applicants have been absenting while the matter was being listed before the Deputy Registrar for completion of pleadings.

2. Position once again is the same. It appears that the applicants are not interested in prosecuting the matter. Dismissed for non-prosecution.


(S.A. Singh)

Member(A)


(V.S. Aggarwal)
Chairman

/dkm/